

HIGH COURT OF MEGHALAYA, AT SHILLONG.

NOTICE

HCM.III/166/2019-JUDL./PART-1/235 Dated the 9th, November, 2020.

Consequent to the Registry's notification on Guidelines for Physical and Virtual functioning of the High Court issued vide Memo No. HCM.II/03/2013/Estt/2784 dated 2nd, November, 2020, the Court(s) taking up matters through physical hearing mode – on rotation basis – until further order(s), shall be as under.

Monday	DIVISION BENCH –II: Hon'ble Mr. Justice R. V. More and Hon'ble Mr. Justice W. Diengdoh [COURT ROOM No. 2] SINGLE BENCH: Hon'ble Mr. Justice R. V. More [COURT ROOM No. 2]
Tuesday	SINGLE BENCH: Hon'ble The Chief Justice [COURT ROOM No. 1] Hon'ble Mr. Justice R. V. More [COURT ROOM No. 2]
Wednesday	SINGLE BENCH Hon'ble Mr. Justice H. S. Thangkhiew [COURT ROOM No. 3] Hon'ble Mr. Justice W. Diengdoh [COURT ROOM No. 4]
Thursday	DIVISION BENCH-I: Hon'ble The Chief Justice and Hon'ble Mr. Justice H. S. Thangkhiew [COURT ROOM No. 1] SINGLE BENCH: Hon'ble The Chief Justice [COURT ROOM No. 1]
Friday	SINGLE BENCH Hon'ble Mr. Justice H. S. Thangkhiew [COURT ROOM No. 3] Hon'ble Mr. Justice W. Diengdoh [COURT ROOM No. 4]

In the event, matters are not listed for physical hearing, the designated Bench shall not sit in the Court Room and instead take up matters through the virtual hearing mode.

By Order



REGISTRAR (JUDICIAL SERVICE)

Copy for information to:-

1. The Registrar-Cum-Principal Private Secretary to the Hon'ble, the Chief Justice.
2. The Private Secretary to Hon'ble Mr Justice R. V. More.
3. The Private Secretary to Hon'ble Mr Justice H. S. Thangkhiew.
4. The Private Secretary to Hon'ble Mr Justice W. Diengdoh.
5. The Advocate General to the Government of Meghalaya, Shillong.
6. The P/A to Registrar General, High Court of Meghalaya, Shillong.
7. All District & Sessions Judges.
8. The Member Secretary, Meghalaya State Legal Services Authority, Shillong.
9. The Registrar (Administration), High Court of Meghalaya, Shillong.
10. The Jt. Registrar (Listing) cum OSD to the Hon'ble, the Chief Justice, High Court of Meghalaya, Shillong.
- ✓ 11. The Central Project Co-ordinator, High Court of Meghalaya for uploading the guidelines in the Official website.
12. The Addl. Advocate General to the Government of Meghalaya, Shillong.
13. The Assistant Solicitor, Central Government.
14. The Court Masters, High Court of Meghalaya, Shillong.
15. The President/Secretary High Court Bar Association.
16. The President/ Secretary of Shillong / Nongpoh / Jowai / Nongstoin / Tura / Williamnagar / Mawkyrwat/ Ampati/ Khliehriat/ Resubelpara/ Baghmara Bar Associations.
17. Notice Board.
18. Office file.



REGISTRAR (JUDICIAL SERVICE)

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9/11/20